

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ARGOID ANALYTICS PRIVATE LIMITED**

1. Name of corporate person	Argoid Analytics Private Limited
2. Date of incorporation of corporate person	March 19, 2019
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Bangalore under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72900KA2019FTC122501
5. Address of the registered office and principal office (if any) of corporate person	Raj Alkaa Park, Sy. No. 29/3 & 32/2, 4th Floor, Kalena Agrahara Village, Hulimavu, Bangalore 560076
6. Liquidation commencement date of corporate person	November 18, 2025
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/ IPA-002/ IP-N00075/ 2017-2018/ 10206
8. Last date for submission of claims	December 18, 2025

Notice is hereby given that Argoid Analytics Private Limited has commenced voluntary liquidation on November 18, 2025.

The stakeholders of Argoid Analytics Private Limited are hereby called upon to submit a proof of their claims, on or before December 18, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: November 19, 2025
Place: Bangalore


Vinod Sunder Raman
Liquidator of Argoid Analytics Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206